

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33514/2024	SIBA MALLICK VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /86 /2023 () //	AOR20220001247C202400017
2	D-BLAPL/33516/2024	ROBAN @RUBAN RANA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	KHAIRA /139 /2024 () //	AOR20220001087C202400095
3	D-BLAPL/33520/2024	CHHABILA RANA VS STATE OF ODISHA	ANKANN PANDA VS	BHAWANIPATNA SADAR /274 /2024 () //	
4	D-BLAPL/33524/2024	GOBARA MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	DAITARI /3 /2023 () //	AOD20240000362C202400028
5	D-BLAPL/33528/2024	MURALI MOHAN PAUL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MACHHKUND /120 /2023 () //	
6	D-BLAPL/33529/2024	MAHENDRA KHEMUNDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
7	D-BLAPL/33530/2024	LAXMAN PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /49 /2020 () //	
8	D-BLAPL/33533/2024	HEM SINGH MAURYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT TOWN /294 /2024 () //	
9	D-BLAPL/33535/2024	ASHIS BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SATYABADI /118 /2024 () //	
10	D-BLAPL/33536/2024	KESABA MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /170 /2024 () //	
11	D-BLAPL/33539/2024	K. SURYA RAO @K. SURYA PRAKASH RAO @KORAPUT SADAR VS STATE OF ODISHA	K. SURYA RAO @KORAPUT SADAR VS	KORAPUT SADAR /84 /2022 () //	AOR20220002995C202400100

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12	D-BLAPL/33541/2024	MOHAN NAG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /294 /2024 () //	
13	D-BLAPL/33542/2024	TAHIR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	//0 () //	
14	D-BLAPL/33543/2024	DIPU @ SAMIN KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /219 /2024 () //	
15	D-BLAPL/33548/2024	RAMAKANTA @ TURKU @ TUKU HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /134 /2024 () //	
16	D-BLAPL/33549/2024	SK. KALIM VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NISCHINTAKOILI /240 /2024 () //	
17	D-BLAPL/33551/2024	BADAL DAS @ KULU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NAYAPALLI P.S. /518 /2024 () //	
18	D-BLAPL/33552/2024	SURENDRA GOND @ SULENDRA GOND VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	RAIGHAR /241 /2024 () //	
19	D-BLAPL/33559/2024	MANAS KUMAR ROUT VS STATE OF ODISHA	SMRUTI MOHANTY VS	JAGATPUR /515 /2024 () //	
20	D-BLAPL/33561/2024	MANOJ KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGI (KHURDA) /498 /2023 () //	
21	D-BLAPL/33563/2024	RABINARAYAN MOHANTY VS STATE OF ODISHA	PREETAM MISHRA VS	//0 () //	
22	D-BLAPL/33564/2024	GANGADHAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /31 /2021 () //	
23	D-BLAPL/33565/2024	NARAYAN GOUDA	KURESH PRASAD DASH	BHANJANAGAR /242 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33571/2024	DHANANJAYA PRADHAN	SATYABRATA DASH	CAPITAL P.S. /439 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33573/2024	KELU PRADHAN	MANORANJAN PADHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33579/2024	PRAFULLA TANDI	TARA PRASAD MOHAPATRA	LATHOR /225 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33580/2024	BIKRAM MAHALING	TARA PRASAD MOHAPATRA	PATNAGARH /324 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33590/2024	SACHIN PRADHAN	SATYA RANJAN MULIA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33594/2024	GHANASHYAM DAS	RASHMI RANJAN SUNDARA	RAYAGADA TOWN /43 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33596/2024	YUVRAJ SHAM MANE	AMIT KUMAR DAS	KALIMELA /198 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33606/2024	DEBASISH SAHU	TARA PRASAD MOHAPATRA	PATNAGARH /272 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33609/2024	RAJESH KUMAR JENA @ RAJA	ANSHUMAN PANDA	BASTA /324 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CMAPL/46953/2024	PARSURAM SAHU	ADV.	/ /	
		VS	VS	()	
		ASST. SETTLEMENT OFFICER, BBSR		//	
34	D-CMAPL/46997/2024	JIBANANANDA MOHANTY	SRIDHAR RATH	/ /	
		VS	VS	()	

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		REGISTRAR, CIVIL COURT, CUTTACK		//	
35	D-CMAPL/47006/2024	KRUSHNA CHANDRA BEHERA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
36	D-CMAPL/47022/2024	URMILA MOHAPATRA	ADV	//	AOR20220003275C202400012
		VS	VS	0	
		DHIRINDRA KUMAR PATI		//	
37	D-CMP/46936/2024	SANJIB PATEL	SURYA NARAYAN SATPATHY	//	
		VS	VS	0	
		SARATI PATEL		//	
38	D-CMP/46955/2024	MANORANJAN MALLICK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		SK.NAYAZ MOHAMMAD		//	
39	D-CMP/46990/2024	PRAKASH PRADHAN	SANJAY KUMAR PRADHAN	//	
		VS	VS	0	
		PRAMILA PRADHAN		//	
40	D-CMP/47042/2024	GAJENDRA NATH SAHU	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		HRUSHI CHANDRA NAIK		//	
41	D-CMP/47050/2024	SUMATI BEHURA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		AMIYA KUMAR ROUTRAY		//	
42	D-CONTC/46996/2024	SUKANTA CHANDRA BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S,		//	
43	D-CONTC/47010/2024	JAGADISH PRASAD PATTANAIK	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S,		//	
44	D-CONTC/47011/2024	SOUDAMINI TRIPATHY	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S,		//	
45	D-CONTC/47017/2024	ARUN KU.MOHANTY	ASHUTOSH MISHRA	//	
		VS	VS	0	
		SHALINI PANDIT, COMMISSIONER COM SECRETARY, SCHOOL AND MASS EDUCATION		//	

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46	D-CONTC/47019/2024	DEEPTIMAYEE PANDA VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION	ASHUTOSH MISHRA VS	// ()	
47	D-CONTC/47020/2024	BISWAMBAR PRADHAN VS SHALINI PANDIT, COMMISSIONER COM SECRETARY, SCHOOL AND MASS EDUCATION	ASHUTOSH MISHRA VS	// ()	
48	D-CONTC/47021/2024	AKSHAYA KUMAR SUBUDHI VS SHALINI PANDIT, COMMISSIONER COM SECRETARY, SCHOOL AND MASS EDUCATION	ASHUTOSH MISHRA VS	// ()	
49	D-CONTC/47024/2024	SURENDRA PANIGRAHI VS SUSHIL KUMAR LOHANI, I.A.S,	ADV. VS	// ()	
50	D-CONTC/47027/2024	TRINATH SAHOO VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()	
51	D-CONTC/47031/2024	BHUBANANANDA ROUT VS BISWANATH TARAI, D.E.O,	ADV. VS	// ()	
52	D-CONTC/47035/2024	MANASA RANJAN PATI VS RANJAN KUMAR GIRI, D.E.O, JAJPUR	ADV. VS	// ()	
53	D-CONTC/47041/2024	SUBHASINI RAY VS ASWATHY S, I.A.S,	ADV. VS	// ()	
54	D-CONTC/47044/2024	NIRANJAN SAHOO VS ASWATHY S, I.A.S	ADV. VS	// ()	
55	D-CRLA/33515/2024	RAKESH DEHURY @PINU VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /35 /2019 ()	AOR20220001247C202400016
56	D-CRLA/33583/2024	BINAY BARIK @ BINAYA VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /79 /2010 ()	
57	D-CRLMC/33521/2024	OREX MINERALS LTD., BBSR	SUDEEP KUMAR SARANGI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/33544/2024	BIKRAM MALLICK @ BIKRAM KISHORE MALLICK	DEBASIS ROUT	/ /0	
		VS	VS	()	
		RAMAKANTA MISHRA		//	
59	D-CRLMC/33545/2024	SANDEEP KUMAR CHOUDHURY	SIDHARTHA DAS	EOW,BHUBANESWAR /25 /2023	
		VS	VS	()	
		STATE OF ODISHA(OPID)		//	
60	D-CRLMC/33554/2024	SACHIN SWALSINGH	PRASANNA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/33558/2024	PUSPANJALI SAHU	PRASANNA KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/33567/2024	DEBADATTA PAIKARAY	MANAS RANJAN KHATUA	JHARSUGUDA SADAR /450 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/33570/2024	NIRMALENDU MISHRA	TANMAYA KUMAR BEURA	LALBAG /214 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/33576/2024	PURNA CHANDRA PARIDA	AKSHAYA KUMAR SAHOO	RANPUR /184 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/33585/2024	JANAKI NAYAK	GOPAL PRASAD JENA	NISCHINTAKOILI /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/33598/2024	NIHARIKA PANDA	PRADEEP KUMAR DASMOHAPATRA	NANDANKANAN /107 /2022	
		VS	VS	()	
		SURYAMANI TRIPATHY		//	
67	D-CRLMC/33604/2024	RASHMITA SAHOO	ASHIS RANJAN MOHANTY	PARJANG /224 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/33610/2024	MALATI MAHAPATRA	ANSHUMAN PANDA	OUPADA /55 /2009	
		VS	VS	()	

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69	D-CRLMP/33518/2024	STATE OF ODISHA SUBHALAXMI ROUT VS	BADRINARAYAN PANDA VS	// KANAS /258 /2024 ()	
70	D-CRLMP/33538/2024	STATE OF ODISHA SANGITA BHOI VS	SK. KALIM UDDIN VS	// /0 ()	
71	D-CRLMP/33540/2024	STATE OF ODISHA JAMBESWAR SAHU VS	BYOMAKESH TRIPATHY VS	// /0 ()	
72	D-CRLMP/33556/2024	STATE OF ODISHA TATA STEEL MINING WORKERS UNION, CUTTACK VS	SUKANTA KUMAR DALAI VS	// /0 ()	
73	D-CRLMP/33560/2024	STATE OF ODISHA ARYA SAMAJ, BBSR VS	BRAJA KISHORE SAHOO VS	// /0 ()	
74	D-CRLMP/33574/2024	STATE OF ODISHA BIPIN BIHARI BEHERA VS	ACHYUTA PRIYADARSAN MISHRA VS	// RAIKIA /26 /2024 ()	
75	D-CRLMP/33578/2024	STATE OF ODISHA RABINDRA KUMAR RAUT VS	SURYANARAYAN PANIGRAHI VS	// CHANDRASEKHARPUR /631 /2024 ()	
76	D-CRLMP/33582/2024	STATE OF ODISHA RESMA SULATANA VS	BIJAYA KUMAR RAGADA VS	// /0 ()	
77	D-CRLREV/33592/2024	STATE OF ODISHA SITARAM JANI VS	RAJIB LOCHAN PATNAIK VS	// TENTULIKHUNTI /197 /2023 ()	
78	D-CRLREV/33593/2024	STATE OF ODISHA LAXMIDHAR TRIPATHY VS	SATYAJIT MOHAPATRA VS	// BHUBANESWAR VIGILANCE /37 /2004 ()	
79	D-FAO/46999/2024	STATE OF ODISHA(VIG.) ALEKHA CHANDRA MOHANTY VS	UMESH CHANDRA PATNAIK VS	// /0 ()	
		STATE OF ODISHA		//	

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80	D-MACA/46976/2024	ICICI LOMBARD GENERAL INSURANCE CO.LTD., MUMBAI VS RUMI BARIK	SOBHANATH ROY VS	// 0 //	
81	D-MACA/47008/2024	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS MINA BESARA	SABITA RANJAN PATNAIK VS	// 0 //	
82	D-MACA/47029/2024	D.M., M/S. ORIENTAL INSURANCE COMPANY LTD., Bhubaneswar VS MAMATA NAYAK	BRAMMURHAN VS	// 0 //	
83	D-MACA/47034/2024	D.M., ORIENTAL INSURANCE CO.LTD.,BALASORE VS MAHIMIT UPADHYAYA	ADAM ALI KHAN VS	// 0 //	
84	D-OTAPL/46994/2024	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELHA VS M/S. MGM MINERALS LIMITED,KEONJHAR	REKHAR KANTI SATAPATHY,SR.SC VS	// 0 //	AOR20220001780C202400071
85	D-RPFAM/46995/2024	SUBHASISH MOHARANA VS SNIGDHA MOHARANA	RAKESH KUMAR MALLICK VS	// 0 //	
86	D-RPFAM/47048/2024	HIMANSHU DAS VS LAXMIPRIYA DAS	HRUDANANDA MOHAPATRA VS	// 0 //	
87	D-RSA/46939/2024	RAIMUNI HEMBRAM VS KAIRA HEMBRAM	PRAKASH RANJAN BARIK VS	// 0 //	
88	D-RSA/46961/2024	RAIMUNI HEMBRAM VS KAIRA HEMBRAM	PRAKASH RANJAN BARIK VS	// 0 //	
89	D-RSA/46979/2024	BAISHNAB MALLIK VS ARUNA MALLIK	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
90	D-RSA/47014/2024	MOTILAL BANJA VS MAKARU JAL	KIRTAN BADHEI VS	// 0 //	
91	D-TRP(C)/46934/2024	RAMESWARI SAHU	KURESH PRASAD DASH	//	

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		VS	VS	()	
92	D-TRP(C)/46978/2024	AMIT KUMAR SAHOO		//	
		MAMATAMANI SINGH	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
93	D-TRP(C)/47016/2024	BUDHURAM SINGH		//	
		NANDITA RAI	KIRTAN BADHEI	//	
		VS	VS	()	
94	D-WA/46922/2024	RAJAT RANJAN NAG		//	
		STATE OF ODISHA	SANJAY RATH, A.G.A.	//	LOD20240000172C202400283
		VS	VS	()	
95	D-WA/46923/2024	RAGHUNATH BEHERA		//	
		STATE OF ODISHA	SANJAY RATH, A.G.A.	//	LOD20240000200C202400204
		VS	VS	()	
96	D-WA/46924/2024	BIJAY KUMAR DASH		//	
		STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//	LOD20240000194C202400211
		VS	VS	()	
97	D-WA/46925/2024	SHYAMAGHAN SAHU		//	
		STATE OF ODISHA	SASWAT DAS, A.G.A.	//	LOD20240000194C202400213
		VS	VS	()	
98	D-WA/46926/2024	PITAMBAR PANDA		//	
		STATE OF ODISHA	SANJAY RATH, A.G.A.	//	LOD20240000172C202400284
		VS	VS	()	
99	D-WA/46927/2024	SRIKANTA MAHALIK		//	
		RAKSHYAPAL KALO	RAJEET ROY	//	AOR20220001445C202400003
		VS	VS	()	
100	D-WA/46944/2024	STATE OF ODISHA		//	
		STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202400214
		VS	VS	()	
101	D-WA/46946/2024	BIRENDRA NATH DAS		//	
		STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202400205
		VS	VS	()	
102	D-WA/46963/2024	MUKUNDA CHANDRA BISWAL		//	
		SASHI BHUSAN PANIGRAHI	ARJUNA CHARANA BEHERA	//	
		VS	VS	()	

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103	D-WA/46986/2024	STATE OF ODISHA TATA MOTORS FINANCE LTD., BBSR VS PRABHAKAR BARIK	PRAKASH KUMAR MISHRA VS	// // ()	
104	D-WA/47037/2024	STATE OF ODISHA VS PRATAP CHANDRA MALLICK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202400215
105	D-WA/47046/2024	STATE OF ODISHA VS RAMANATH PRADHAN	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400285
106	D-WA/47051/2024	STATE OF ODISHA VS SULOCHANA ROUT	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400206
107	D-WP(C)/46920/2024	JYOTIRANJAN PRADHAN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// // ()	AOR20220001665C202400059
108	D-WP(C)/46921/2024	JBS CONSTRUCTION PVT LTD VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400081
109	D-WP(C)/46928/2024	UNION OF INDIA VS SARBESWAR DAS	DEEPAK GOCHHAYAT,C.G.C VS	// // ()	AOR20220001345C202400017
110	D-WP(C)/46929/2024	SAILABALA ACHARYA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // ()	
111	D-WP(C)/46930/2024	SIBARAM SAMAL VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// // ()	
112	D-WP(C)/46931/2024	JAGAN KUMAR MALIK VS STATE OF ODISHA	TARUN PATNAIK VS	// // ()	
113	D-WP(C)/46932/2024	PRAMOD BEHERA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// // ()	

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114	D-WP(C)/46933/2024	SADANANDA SAHU VS THE MANAGER LEGAL, ROYAL SUNDARAM GENERAL INSURANCE CO.LTD., CHENNAI	DEBASISH PATNAIK VS MANOJ KUMAR PANDA	// 0 //	
115	D-WP(C)/46935/2024	BASUDEBA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS SURYA NARAYAN SATPATHY	// 0 //	
116	D-WP(C)/46937/2024	DILLIP KUMAR PATEL VS THE DIRECTOR OF VIGILANCE ODISHA , CUTTACK	SURYA NARAYAN SATPATHY VS MANOJ KUMAR PANDA	// 0 //	
117	D-WP(C)/46938/2024	GOBINDA NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS RAMANI KANTA PATTANAIAK	// 0 //	
118	D-WP(C)/46940/2024	ALEKH CHANDRA JENA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS GYANENDRA KUMAR TRIPATHY	// 0 //	
119	D-WP(C)/46941/2024	JHUNUBALA SWAIN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS GYANENDRA KUMAR TRIPATHY	// 0 //	
120	D-WP(C)/46942/2024	JHUNUBALA SWAIN VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS RAJIB RATH	// 0 //	
121	D-WP(C)/46943/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	RAJIB RATH VS KANANBALA ROY CHOUDHURY	// 0 //	
122	D-WP(C)/46945/2024	M/S. P M CONTRACTORS PVT LTD.,BHUBANESWAR VS UNION OF INDIA	KANANBALA ROY CHOUDHURY VS KRISHNA CHANDRA SAHU	// 0 //	AOR20220001523C202400003
123	D-WP(C)/46947/2024	BAIKUNTHANATH MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS SWOYAM PRABHU JENA	// 0 //	
124	D-WP(C)/46948/2024	SIBA SANKAR MURMU VS STATE OF ODISHA	SWOYAM PRABHU JENA VS KRISHNA CHANDRA SAHU	// 0 //	
125	D-WP(C)/46949/2024	SADASIBA PATI	KRISHNA CHANDRA SAHU	//	

ORISSA HIGH COURT

FILING REPORT AS ON :07/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/46950/2024	DINABANDHU MUNDA	SWOYAM PRABHU JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/46951/2024	SABITARANI NAYAK	AKSHAYA KUMAR NAYAK	//	
		VS	VS	()	
		VICE CHAIRMAN CUTTACK DEVELOPMENT AUTHORITY , CUTTACK		//	
128	D-WP(C)/46952/2024	DINESH KUMAR PALLAI	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/46954/2024	SHYAM SUNDAR NAYAK	MANAS PATI	//	AOR20220001535C202400127
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/46956/2024	NILAMANI PATRA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/46957/2024	ANNAPURNA MISHRA	MANAS PATI	//	AOR20220001535C202400128
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/46958/2024	ANNAPURNA MISHRA	MANAS PATI	//	AOR20220001535C202400129
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/46959/2024	BIJAYA KUMARI PATNAIK	RAMESH CHANDRA SWAIN	//	
		VS	VS	()	
		SENIOR ACCOUNTS OFFICER		//	
134	D-WP(C)/46960/2024	KRUSHNA CHANDRA NAYAK	RAGHUNATH SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/46962/2024	GANESWAR PATI	GOPINATH MISHRA	//	
		VS	VS	()	
		DEPUTY GENERAL MANAGER, ELECTRICAL (E AND MR) DIVISION, ODISHA POWER TRANSMISSION CORPORATION, BBSR		//	
136	D-WP(C)/46964/2024	BARSHA PRIYADARSINI SAHOO	BICHITRA NARAYANA SATAPATHY	//	
		VS	VS	()	

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137	D-WP(C)/46965/2024	STATE OF ODISHA BALARAM PRUSTI VS	JASHOBANTA DASH VS	// // 0	
138	D-WP(C)/46966/2024	STATE OF ODISHA BASUDEV SAMAL VS	GOPAL CHARAN MOHANTY VS	// // 0	
139	D-WP(C)/46967/2024	STATE OF ODISHA CHARAN MOHANTY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
140	D-WP(C)/46968/2024	STATE OF ODISHA B.DEBARAJ PATRO VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
141	D-WP(C)/46969/2024	STATE OF ODISHA MANTU SASMAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
142	D-WP(C)/46970/2024 WP(C)/27520/2024	STATE OF ODISHA ARAKHITA BEHERA VS	DEBENDRA NARAYAN PATTANAIAK VS	// // 0	
143	D-WP(C)/46971/2024	STATE OF ODISHA PRATAP CHANDRA TRIPATHY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
144	D-WP(C)/46972/2024	STATE OF ODISHA ANANTA CHARAN PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
145	D-WP(C)/46973/2024	STATE OF ODISHA HIRA DEI MAJHI VS	BHASKAR SAMANTARAY VS	// // 0	
146	D-WP(C)/46974/2024	STATE OF ODISHA M/S. RAMA CHANDRA BEHERA, ANGUL VS	KAJAL SAHOO VS	// // 0	
147	D-WP(C)/46975/2024	STATE OF ODISHA JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, ANGUL AMIYA SAMAL VS	AJAYA KUMAR MOHARANA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/46977/2024	SUBHASHMITA JENA VS STATE OF ORISSA	AJAYA KUMAR MOHARANA VS	// 0 //	
149	D-WP(C)/46980/2024	AMIYA KUMAR MOHAPATRA VS UNION OF INDIA	PRATIK DASH VS	// 0 //	
150	D-WP(C)/46981/2024	SESAMAL HARIJAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
151	D-WP(C)/46982/2024	DAFEDAR BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
152	D-WP(C)/46983/2024	BRAJAKISHORE CHAKRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
153	D-WP(C)/46984/2024	SARAT CHANDRA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
154	D-WP(C)/46985/2024	JYOTIRMAYEE MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
155	D-WP(C)/46987/2024	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //	
156	D-WP(C)/46988/2024	CHANDANA JENA @ BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
157	D-WP(C)/46989/2024	PRADEEP KUMAR KAR VS THE PRINCIPAL ACCOUNTANT GENERAL (A AND E)	BIPLAB KUMAR DASH VS	// 0 //	
158	D-WP(C)/46991/2024	M/S. SHARK MINES AND MINERALS PVT LTD. VS THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, BBSR	BBSR DR.KEDAR NATH TRIPATHY VS	// 0 //	
159	D-WP(C)/46992/2024	PRAMODINI JHANKAR	PRONOY MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SURYAKANTI PANDEY		//	
160	D-WP(C)/46993/2024	SARATHA CHANDRA SINGH	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/46998/2024	AJAYA KUMAR MOHAPATRA	SABYASACHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/47000/2024	RASMITA BARIK	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/47001/2024	NIRANJAN BEHERA	BIKRAM CHANDRA GHADEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/47002/2024	BAIDHARA SINGH @ BAIDHAR SINGH	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/47003/2024	DIPTIMAYEE SAHOO	SURYA PRAKASH MANAGARAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/47004/2024	BAIJAYANTI NAIK	ASHOK KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/47005/2024	RANISH DHAL	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
		JAGNYA NARAYAN DHAL		//	
168	D-WP(C)/47007/2024	DILLIP KUMAR PRADHAN	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/47009/2024	ROHITA SETHI	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/47012/2024	NIKDAM PRADHAN	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/47013/2024	STATE OF ODISHA NAKULA NAYAK VS	SATYAJIT BEHERA VS	// // 0	
172	D-WP(C)/47015/2024	STATE OF ODISHA SHAIKH SITARULLAH VS	CHANDRAKANTA NAYAK VS	// // 0	
173	D-WP(C)/47018/2024	STATE BANK OF INDIA SONALI PRIYADARSHINI NAYAK VS	ASISH KUMAR RAY VS	// // 0	
174	D-WP(C)/47023/2024	STATE OF ODISHA SURA PRASAD PANDA VS	SUBHASIS MOHAPATRA VS	// // 0	
175	D-WP(C)/47025/2024	STATE OF ODISHA ZARA LATIF VS	SOUMYA MISHRA VS	// // 0	
176	D-WP(C)/47026/2024	STATE OF ODISHA M/S. D.N. CONSULTANT, CUTTACK VS	SIDHARTH SHANKAR PADHY VS	// // 0	
177	D-WP(C)/47028/2024	THE CHIEF COMNR, GST, CENTRAL EXCISE AND CUSTOMS, BBSR PRASANNA KUMAR PRADHAN VS	SANJIB KUMAR RATH VS	// // 0	
178	D-WP(C)/47030/2024	STATE OF ODISHA M/S. BARAHI ENTERPRISES, CUTTACK VS	SOMANATH MISHRA VS	// // 0	
179	D-WP(C)/47032/2024	DEPUTY DIRECTOR (REVENUE) EMPLOYEES SUDARSAN SAHOO VS	STSTE INSURANVE CORPORATION, BBSR SANJIB KUMAR RATH VS	// // 0	
180	D-WP(C)/47033/2024	STATE OF ODISHA PADMA CHARAN BEHERA VS	GOPAL KRUSHNA NANDA VS	// // 0	
181	D-WP(C)/47036/2024	STATE OF ODISHA TRILOCHAN SAHOO VS	SASWAT KUMAR ACHARYA VS	// // 0	
		THE GREATER GANJAM GAJAPATI COOP MILK PRODUCERS UNION LTD., GANJAM		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/47038/2024	KAMALA LOCHAN DORA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
183	D-WP(C)/47039/2024	M/S. SHREE JAY GURU SECURITY AGENCY., BALESHWAR VS SUPERINTENDENT OF GST AND CENTRAL EXCISE, BALESORE-1	WASHREE TRIPATHY VS	// 0 //	
184	D-WP(C)/47040/2024	HARAMOHAN ROUTRAY VS COLLECTOR, KHURDA	BANAMALI SAHOO VS	// 0 //	
185	D-WP(C)/47043/2024	AKANKSHYA SAHOO VS ODISHA GRAMYA BANK, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //	
186	D-WP(C)/47045/2024	KAMALA KANTA MOHANTY VS STATE OF ORISSA	AMIT KUMAR SAA VS	// 0 //	
187	D-WP(C)/47047/2024	PINAKI MOHAPATRA VS STATE OF ORISSA	AMIT KUMAR SAA VS	// 0 //	
188	D-WP(C)/47049/2024	KALPANA MOHANT VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
189	D-WP(C)/47052/2024	DHANAPATI DEEP VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
190	D-WP(C)/47053/2024	NIRAKARA NAYAK @ NIRAKAR NAYAK VS DEBASHIS BHOI	SUBHENDU KAR VS	// 0 //	
191	D-WP(C)/47054/2024	NIRAKARA NAYAK @ NIRAKAR NAYAK VS PRADEEP NAYAK	SUBHENDU KAR VS	// 0 //	
192	D-WP(C)/47055/2024	SARANGA DHAR THAKUR VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
193	D-WP(C)/47056/2024	BIBEKANANDA ADABAR	RANJIT SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/47057/2024	BIBHUTI BHUSAN PUROHIT	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
195	D-WP(C)/47058/2024	RANKAMANI KHETI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/47059/2024	JHASA KETAN MANHIRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
197	D-WP(C)/47060/2024	NARAHARI NAYAK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/47061/2024	SANTOSH KUMAR MAHAKUR	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
199	D-WP(C)/47062/2024	BALASORE MAHILA COLLEGE	RAGHUNATH SINGH	//	
		VS	VS	0	
		THE REGIONAL PROVIDENT FUND COMMISSIONER		//	
200	D-WP(C)/47063/2024	GANESHWAR MOHANTA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/47064/2024	ANIL KUMAR PADHI	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
202	D-WP(C)/47065/2024	NIRANJAN PADHAN	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/47066/2024	PRAFULLA KUMAR PATRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WPCRL/33532/2024	SK.MUMTAJ	MANORANJAN MISHRA	DARGHA BAZAR /203 /2024	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WPCRL/33600/2024	STATE OF ODISHA BINDU SAGAR SATAPATHY VS	AMLAN SHAKTI PAUL VS	// PIPLI /252 /2024 ()	
206	D-ABLAPL/33517/2024	STATE OF ODISHA SOUMYA RANJAN PANI VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /536 /2024 ()	
207	D-ABLAPL/33519/2024	STATE OF ODISHA PRAFULLA PUHAN VS	CHITTA RANJAN PATTNAIK VS	// GONDIA /324 /2024 ()	
208	D-ABLAPL/33522/2024	STATE OF ODISHA PRASAD SITHA @ PARBATIA SITHA VS	SANTOSHI BEHERA VS	// ATHGARH /304 /2024 ()	
209	D-ABLAPL/33523/2024	STATE OF ODISHA NIRANJAN DASH VS	HARIPAD MOHANTY VS	// DHENKANAL TOWN /747 /2024 ()	
210	D-ABLAPL/33525/2024	STATE OF ODISHA BASANTA KUMAR MAHANTA VS	PARTHA SARATHI DAS VS	// CHAMPUA /168 /2024 ()	AOD20240000362C202400029
211	D-ABLAPL/33526/2024	STATE OF ODISHA SUBHRANSHU SETHI VS	ANSHUMAN PANDA VS	// BALASORE SADAR /402 /2024 ()	
212	D-ABLAPL/33527/2024	STATE OF ODISHA KISHAN @ BIREN KUMAR SAHOO VS	MANORANJAN DAS VS	// JANKIA P.S. /174 /2024 ()	
213	D-ABLAPL/33531/2024	STATE OF ODISHA S.K.RAHIM VS	ASIT KUMAR JENA VS	// JALESWAR /553 /2024 ()	
214	D-ABLAPL/33534/2024	STATE OF ODISHA PRASANTA MALLIK VS	BIRAJA PRASAD NANDA VS	// KANIHA /376 /2024 ()	
215	D-ABLAPL/33537/2024	STATE OF ODISHA AMAN BHARIMALLA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KHURDA SADAR /228 /2024 ()	AOD20240000362C202400030

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/33546/2024	SUBRAT KUMAR NAYAK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BANAPUR P.S. /245 /2024 () //	
217	D-ABLAPL/33547/2024	RAHUL KATA @ KANTA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KALAMPUR /114 /2024 () //	
218	D-ABLAPL/33550/2024	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /633 /2024 () //	
219	D-ABLAPL/33553/2024	SURENDRA BEHERA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /423 /2024 () //	
220	D-ABLAPL/33555/2024	AKASH SARKAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	NABARANGAPUR TOWN /299 /2024 () //	
221	D-ABLAPL/33557/2024	BUDHIRAM SWAIN VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	ASKA /605 /2024 () //	
222	D-ABLAPL/33562/2024	GAGAN BIHARI BISWAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL TOWN /597 /2024 () //	
223	D-ABLAPL/33566/2024	SANTOSH KHARA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	KORAPUT TOWN /290 /2024 () //	AOR20220000044C202400007
224	D-ABLAPL/33568/2024	BHAJAMAN SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /75 /2009 () //	AOD20240000362C202400031
225	D-ABLAPL/33569/2024	SANU @ SACHIDANANDA PUHAN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	GONDIA /324 /2024 () //	
226	D-ABLAPL/33572/2024	RANJULATA BALIARSINGH VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	CUTTACK SADAR /607 /2024 () //	
227	D-ABLAPL/33575/2024	PADLAM KHADA	SATYAJIT MOHAPATRA	MAHANGA /368 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/33577/2024	BHABANI SANKAR KHILLO	SATYAJIT MOHAPATRA	MAHANGA /368 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/33581/2024	ASWINI KUMAR BEHERA	KALINGA KESHARI MOHAPATRA	INFOCITY PS /499 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/33584/2024	SANTOSH KUMAR MOHANTY	ANAND PRAKASH DAS	/ /0	
		VS	VS	()	
		UNION OF INDIA (DIRECTORATE OF REVENUE INTELLIGENCE)		//	
231	D-ABLAPL/33586/2024	PRADYUMNA PRADHAN	BABITA DAS	BANARAPAL /443 /2024	AOD20230000734C202400003
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/33587/2024	BABULA NAYAK	JAYADEBA BEHERA	BEGUNIA P.S. /310 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/33588/2024	SUKUL SOREN @ NALU SOREN	SURYAKANTA DWIBEDI	RASGOBINDPUR /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/33589/2024	RANJAN KUMAR BHOI	SATYA RANJAN MULIA	KANDARPUR /193 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/33591/2024	SANTOSH KUMAR BHOLA @ SANTOSH BHOLA	SURYAKANTA DWIBEDI	RANPUR /355 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/33595/2024	DEEPAK KUMAR DASH	ITISHREE TRIPATHY	PAHALA /277 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/33597/2024	ABHAYA KUMAR MOHANTY	RAMESH MAHARANA	BHAWANIPATNA TOWN /290 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/33599/2024	SANJAY SAHU	SACHIDANANDA PADHEE	SAMBALPUR SADAR /155 /2017	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/33601/2024	STATE OF ODISHA AKHIRA @ SAMBHUNATH @ SHAMBHUNATH MAHARAJA VS	PRADEEP MOHANTY VS	// / /0 ()	
240	D-ABLAPL/33602/2024	STATE OF ODISHA DIPUN BEHERA @ DIPUN KUMAR BEHERA VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /477 /2024 ()	
241	D-ABLAPL/33603/2024	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	HRUDANANDA MOHAPATRA VS	// / /0 ()	
242	D-ABLAPL/33605/2024	STATE OF ODISHA DHIRENDRA SAMANTARAY VS	DEBASHIS ROUTRAY VS	// PIPLI /5 /2016 ()	
243	D-ABLAPL/33607/2024	STATE OF ODISHA SRICHANDAN POLAI @ CHANDAN POLAI VS	SIDDHARTH GOUTAM DAS VS	// ASKA /553 /2024 ()	
244	D-ABLAPL/33608/2024	STATE OF ODISHA SRICHANDAN POLAI VS	SIDDHARTH GOUTAM DAS VS	// ASKA /554 /2024 ()	
245	D-ABLAPL/33611/2024	STATE OF ODISHA BHASKAR PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /715 /2024 ()	
246	D-ABLAPL/33612/2024	STATE OF ODISHA SAROJ KUMAR SWAIN @ SAROJ SWAIN VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	// BARAMBA /170 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :07/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/1130/2019 WPC(OAC)/1130/2019	PRASANT KUMAR PANDA MP	DR.J.K.LENKA	90/2024
2	D-WPC(OAC)/4073/2013 WPC(OAC)/4073/2013	PRAMOD KUMAR TRIPATHY MP		91/2024
3	D-OTAPL/46994/2024 OTAPL/ /	COMMISSIONER CGST AND CENTRAL EXCISE MP	CHITRANILASATAPATHY,SR.SC	133/2024
4	D-JCRLA/18723/2024 JCRLA/117/2024	RAJU GUNTHA MP	DEBIDUTTA MOHAPATRA (A.C.)	231/2024
5	D-JCRLA/9/2023 JCRLA/9/2023	SANDHYA NAG MP	(M/S. SHAHASRANSU SAURAV, G.MOHANTY)	232/2024
6	D-TRP(C)/46934/2024 TRP(C)/ /	RAMESWARI SAHU MP	KURESH PRASAD DASH	370/2024
7	D-TRP(C)/46978/2024 TRP(C)/ /	MAMATAMANI SINGH MP	ANJAN KUMAR BISWAL	371/2024
8	D-TRP(C)/47016/2024 TRP(C)/ /	NANDITA RAI MP	KIRTAN BADHEI	372/2024
9	D-RPFAM/43740/2024 RPFAM/ /	BIBHU PRASAD MISHRA MP	S.S.RAO	479/2024
10	D-RPFAM/46659/2024 RPFAM/ /	SUSARAPU DURGA KALYAN KRISHNA MP	SOUBHAGYA KUMAR DASH	480/2024
11	D-RPFAM/47048/2024 RPFAM/ /	HIMANSHU DAS MP	HRUDANANDA MOHAPATRA	481/2024
12	D-MATA/44211/2024 MATA/ /	SOBHAN KUMAR SAHU MP	SATYANARAYAN MOHAPATRA	494/2024
13	D-CMAPL/46953/2024 CMAPL/ /	PARSURAM SAHU MP	ADV.	554/2024
14	D-CMAPL/46997/2024 CMAPL/ /	JIBANANANDA MOHANTY MP	SRIDHAR RATH	555/2024
15	D-CMAPL/47006/2024 CMAPL/ /	KRUSHNA CHANDRA BEHERA MP	ADYASIDHI MISHRA	556/2024
16	D-FAO/44651/2024 FAO/ /	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD., BBSR MP	SOMNATH RAY	952/2024
17	D-FAO/46999/2024 FAO/ /	ALEKHA CHANDRA MOHANTY MP	UMESH CHANDRA PATNAIK	953/2024
18	D-FAO/46999/2024 FAO/ /	ALEKHA CHANDRA MOHANTY MP	UMESH CHANDRA PATNAIK	954/2024
19	D-SA/14/1998 SA/14/1998	SADASIBA MP	M/S.MANOJ MISRA	1016/2024
20	D-SA/14/1998 SA/14/1998	SADASIBA MP	M/S.MANOJ MISRA	1017/2024
21	D-SA/14/1998 SA/14/1998	SADASIBA MP	M/S.MANOJ MISRA	1018/2024
22	D-SA/14/1998 SA/14/1998	SADASIBA MP	TANMAY MISHRA	1019/2024
23	D-SA/14/1998 SA/14/1998	SADASIBA MP	M/S.MANOJ MISRA	1020/2024
24	D-SA/14/1998 SA/14/1998	SADASIBA MP	M/S.MANOJ MISRA	1021/2024
25	D-SA/14/1998 SA/14/1998	SADASIBA MP	TANMAY MISHRA	1022/2024
26	D-SA/14/1998	SADASIBA	M/S.MANOJ MISRA	

	SA/14/1998	MP		1023/2024
27	D-CRLREV/27642/2024 CRLREV/533/2024	SITAKANTA MOHANTY MP	PRAVASH CHANDRA JENA	1043/2024
28	D-CRLREV/28501/2024 CRLREV/ /	DAYANIDHI ROUT MP	PRAMOD KUMAR NAYAK	1044/2024
29	D-CRLREV/4006/2024 CRLREV/59/2024	YASHWANT DEV DAS MP		1045/2024
30	D-CRLREV/33593/2024 CRLREV/ /	LAXMIDHAR TRIPATHY MP	SATYAJIT MOHAPATRA	1046/2024
31	D-RSA/46961/2024 RSA/ /	RAIMUNI HEMBRAM MP	PRAKASH RANJAN BARIK	1272/2024
32	D-RSA/46979/2024 RSA/ /	BAISHNAB MALLIK MP	HIMANSU SEKHAR SATAPATHY	1273/2024
33	D-RSA/43944/2024 RSA/ /	SURESH KUMAR SAHU MP	LALIT KUMAR MAHARANA	1274/2024
34	D-RSA/43944/2024 RSA/ /	SURESH KUMAR SAHU MP	LALIT KUMAR MAHARANA	1275/2024
35	D-CMP/46936/2024 CMP/ /	SANJIB PATEL MP	SURYA NARAYAN SATPATHY	1337/2024
36	D-CMP/46955/2024 CMP/ /	MANORANJAN MALLICK MP	BHASKAR CHANDRA PANDA	1338/2024
37	D-CMP/46990/2024 CMP/ /	PRAKASH PRADHAN MP	SANJAY KUMAR PRADHAN	1339/2024
38	D-CMP/46990/2024 CMP/ /	PRAKASH PRADHAN MP	SANJAY KUMAR PRADHAN	1340/2024
39	D-CMP/47042/2024 CMP/ /	GAJENDRA NATH SAHU MP	SUSANTA KUMAR DASH	1341/2024
40	D-CMP/47042/2024 CMP/ /	GAJENDRA NATH SAHU MP	SUSANTA KUMAR DASH	1342/2024
41	D-CMP/47050/2024 CMP/ /	SUMATI BEHURA MP	AMIT PRASAD BOSE	1343/2024
42	D-BLAPL/27715/2024 BLAPL/9367/2024	GAJANAN NAIK MP	BASANTA KUMAR DAS	1448/2024
43	D-BLAPL/8069/2024 BLAPL/3275/2024	SATYA PRAKASH SINGH MP	UMESH CHANDRA MOHANTY	1449/2024
44	D-BLAPL/25940/2024 BLAPL/8832/2024	ISRAEL NAYAK MP	DR. SIMANCHALLA RANJIT	1450/2024
45	D-BLAPL/24449/2024 BLAPL/9169/2024	SANTOSH PANDA MP	ANANTA CHARAN BISOI	1451/2024
46	D-ABLAPL/24263/2024 ABLAPL/8827/2024	SUKANTA PARIDA MP		2463/2024
47	D-ABLAPL/24365/2024 ABLAPL/9399/2024	BAIKUNTHANATH PARIDA MP		2464/2024
48	D-ABLAPL/24361/2024 ABLAPL/9397/2024	SATYARANJAN PARIDA MP		2465/2024
49	D-ABLAPL/31370/2024 ABLAPL/11679/2024	KASINATH SETHI MP		2466/2024
50	D-ABLAPL/8531/2024 ABLAPL/3072/2024	AMIT KUMAR MOHAPATRA @ PINTU MOHAPATRA MP	PRASANTA KUMAR BARIK	2467/2024
51	D-ABLAPL/21872/2024 ABLAPL/7895/2024	ABHISHEK SAHU MP		2468/2024
52	D-ABLAPL/31820/2024 ABLAPL/12023/2024	BIDYADHAR SAHOO MP		2469/2024
53	D-ABLAPL/26012/2024 ABLAPL/9572/2024	BINODINI MANDHATA MP		2470/2024
54	D-MACA/139/2008 MACA/139/2008	TRIVENI MISHRA MP	RAMESH CHANDRA PRADHAN, M/S.S.C.PRADHAN	2649/2024
55	D-MACA/46976/2024 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO.LTD. MP	SOMNATH MURDHYAI	2650/2024
56	D-MACA/44583/2024 MACA/ /	JOGENDRA SETHY MP	KAPILA CHARAN NAYAK	2651/2024
57	D-MACA/47008/2024 MACA/ /	D.M., NATIONAL INSURANCE CO.LTD., CUSATIA MP	SABICK RANJAN PATNAIK	2652/2024

58	D-MACA/47029/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE COMPANY LIMITED, BILKRIANPUR MP		2653/2024
59	D-MACA/47034/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BALASORE MP		2654/2024
60	D-CRLA/33515/2024 CRLA/ /	RAKESH DEHURY @PINU MP	DEVASHIS PANDA	2848/2024
61	D-CRLA/33515/2024 CRLA/ /	RAKESH DEHURY @PINU MP	DEVASHIS PANDA	2849/2024
62	D-CRLA/30793/2024 CRLA/1061/2024	MANINDRA MAJHI MP	SURYAKANTA DWIBEDI	2850/2024
63	D-CRLA/977/2023 CRLA/977/2023	JALANDHAR@GUALU SAHU MP	LAMBODAR DASH	2851/2024
64	D-CRLA/33583/2024 CRLA/ /	BINAY BARIK @ BINAYA MP	AKASH BHUYAN	2852/2024
65	D-CRLA/33583/2024 CRLA/ /	BINAY BARIK @ BINAYA MP	AKASH BHUYAN	2853/2024
66	D-CRLA/1418/2023 CRLA/1418/2023	R.LOKONATH PATRA MP	DAYANANDA MOHAPATRA	2854/2024
67	D-CRLA/1419/2023 CRLA/1419/2023	R.BHASKAR PATRA MP	DAYANANDA MOHAPATRA	2855/2024
68	D-CRLA/1417/2023 CRLA/1417/2023	M.SOMESH PATRA MP	DAYANANDA MOHAPATRA	2856/2024
69	D-CRLMC/33521/2024 CRLMC/ /	OREX MINERALS LTD., BBSR MP	SUDEEP KUMAR SARANGI	2961/2024
70	D-CRLMC/18822/2024 CRLMC/2440/2024	JHUNILATA SAHOO MP	HARIPAD MOHANTY	2962/2024
71	D-CRLMC/4364/2023 CRLMC/4364/2023	SAMBHUNATH TIADI MP	RAMAKANTA PANDA	2963/2024
72	D-CRLMC/22764/2024 CRLMC/3136/2024	BADRI PRASAD MISHRA MP	BASUDEV PUJARI	2964/2024
73	D-CRLMC/33544/2024 CRLMC/ /	BIKRAM MALLICK @ BIKRAM KISHORE DEBARIKROUT MP		2965/2024
74	D-CRLMC/33545/2024 CRLMC/ /	SANDEEP KUMAR CHOUDHURY MP	SIDHARTHA DAS	2966/2024
75	D-CRLMC/12203/2024 CRLMC/1556/2024	LAXMIDHAR MALLICK @ BAPI MALLICKS MP	SURYAKANTA DWIBEDI	2967/2024
76	D-CRLMC/33554/2024 CRLMC/ /	SACHIN SWALSINGH MP	PRASANNA KUMAR MISHRA	2968/2024
77	D-CRLMC/14894/2024 CRLMC/1994/2024	SUKANTA KUMAR SAHOO MP	SANTOSH KUMAR DWIVEDY	2969/2024
78	D-CRLMC/33570/2024 CRLMC/ /	NIRMALENDU MISHRA MP	TANMAYA KUMAR BEURA	2970/2024
79	D-CRLMC/33598/2024 CRLMC/ /	NIHARIKA PANDA MP	PRADEEP KUMAR DASMOHAPATRA	2971/2024
80	D-CRLMC/33604/2024 CRLMC/ /	RASHMITA SAHOO MP	ASHIS RANJAN MOHANTY	2972/2024
81	D-CRLMC/23472/2024 CRLMC/3093/2024	SAGARADEEP MAHAPATRA @ MOHAPATRA MP	RAKESH BEHERA	2973/2024
82	D-WA/46927/2024 WA/ /	RAKSHYAPAL KALO MP	RAJEET ROY	8022/2024
83	D-WA/46944/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8023/2024
84	D-WA/46944/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8024/2024
85	D-WA/46944/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8025/2024
86	D-WA/46922/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	8026/2024
87	D-WA/46922/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	8027/2024
88	D-WA/46922/2024 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	8028/2024
89	D-WA/46946/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		8029/2024
90	D-WA/46946/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8030/2024
91	D-WA/46946/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8031/2024
92	D-WA/46963/2024	SASHI BHUSAN PANIGRAHI	ARJUNA CHARANA BEHERA	
	WA/ /	MP		8032/2024
93	D-WA/46923/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8033/2024
94	D-WA/46923/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8034/2024
95	D-WA/46923/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8035/2024
96	D-WA/46071/2024	CHANDAN KUMAR MAHAPATRA	BUDHADEV ROUTH	
	WA/ /	MP		8036/2024
97	D-WA/46924/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8037/2024
98	D-WA/46924/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8038/2024
99	D-WA/46924/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		8039/2024
100	D-WA/46925/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8040/2024
101	D-WA/46925/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8041/2024
102	D-WA/46925/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		8042/2024
103	D-WA/43764/2024	INSPECTOR GENERAL AND PRINCIPAL CHIEF EXECUTIVE OFFICER, PANBHU BANSEWAR	CHITRANANDA MOHANTY SR, PANKAJ BANSEWAR	
	WA/ /	MP		8043/2024
104	D-WA/46986/2024	TATA MOTORS FINANCE LTD., BBSR	PRAKASH KUMAR MISHRA	
	WA/ /	MP		8044/2024
105	D-WA/46986/2024	TATA MOTORS FINANCE LTD., BBSR	PRAKASH KUMAR MISHRA	
	WA/ /	MP		8045/2024
106	D-WA/46926/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8046/2024
107	D-WA/46926/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8047/2024
108	D-WA/46926/2024	STATE OF ODISHA	SANJAY RATH, A.G.A.	
	WA/ /	MP		8048/2024
109	D-WA/47037/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8049/2024
110	D-WA/47037/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8050/2024
111	D-WA/47037/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8051/2024
112	D-WA/47046/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8052/2024
113	D-WA/47046/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8053/2024
114	D-WA/47046/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8054/2024
115	D-WA/47051/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8055/2024
116	D-WA/47051/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8056/2024
117	D-WA/47051/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8057/2024
118	D-WP(C)/46921/2024	JBS CONSTRUCTION PVT LTD	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		14904/2024
119	D-WP(C)/46928/2024	UNION OF INDIA	DEEPAK GOCHHAYAT,C.G.C	
	WP(C)/ /	MP		14905/2024
120	D-WP(C)/46931/2024	JAGAN KUMAR MALIK	TARUN PATNAIK	
	WP(C)/ /	MP		14906/2024

121	D-WP(C)/46932/2024 WP(C)/ /	PRAMOD BEHERA MP	KODANDA KUMAR BHUYAN	14907/2024
122	D-WP(C)/46937/2024 WP(C)/ /	DILLIP KUMAR PATEL MP	SURYA NARAYAN SATPATHY	14908/2024
123	D-WP(C)/46942/2024 WP(C)/ /	JHUNUBALA SWAIN MP	GYANENDRA KUMAR TRIPATHY	14909/2024
124	D-WP(C)/46943/2024 WP(C)/ /	ASHOK KUMAR BEHERA MP	RAJIB RATH	14910/2024
125	D-WP(C)/46948/2024 WP(C)/ /	SIBA SANKAR MURMU MP	SWOYAM PRABHU JENA	14911/2024
126	D-WP(C)/46945/2024 WP(C)/ /	M/S. P M CONTRACTORS PVT LTD.,BHUBANESHWAR MP	KANESWARA LA ROY CHOUDHURY	14912/2024
127	D-WP(C)/46950/2024 WP(C)/ /	DINABANDHU MUNDA MP	SWOYAM PRABHU JENA	14913/2024
128	D-WP(C)/46952/2024 WP(C)/ /	DINESH KUMAR PALLAI MP	NIHAL RATH	14914/2024
129	D-WP(C)/46956/2024 WP(C)/ /	NILAMANI PATRA MP	NIHAL RATH	14915/2024
130	D-WP(C)/46970/2024 WP(C)/27520/2024	ARAKHITA BEHERA MP	DEBENDRA NARAYAN PATTANAIAK	14916/2024
131	D-WP(C)/34337/2024 WP(C)/24670/2024	DEBENDRA KUMAR PANDA MP	BIKRAM KESHARI SAHOO	14917/2024
132	D-WP(C)/46975/2024 WP(C)/ /	AMIYA SAMAL MP	AJAYA KUMAR MOHARANA	14918/2024
133	D-WP(C)/46977/2024 WP(C)/ /	SUBHASHMITA JENA MP	AJAYA KUMAR MOHARANA	14919/2024
134	D-WP(C)/36909/2024 WP(C)/21505/2024	GURU PRASAD SETHY MP		14920/2024
135	D-WP(C)/46980/2024 WP(C)/ /	AMIYA KUMAR MOHAPATRA MP	PRATIK DASH	14921/2024
136	D-WP(C)/33180/2020 WP(C)/33180/2020	CHAITANYA CHARAN SWAIN MP	MR.JAYANT KUMAR RATH, M/S.DURGESH NARAYAN RATH	14922/2024
137	D-WP(C)/46987/2024 WP(C)/ /	MANOJ KUMAR ROUSTRAY MP	ALOK KUMAR DAS	14923/2024
138	D-WP(C)/26314/2019 WP(C)/26314/2019	PRAFULLA KUMAR SAHOO MP	M/S.LINGARAJ DASH	14924/2024
139	D-WP(C)/46991/2024 WP(C)/ /	M/S. SHARK MINES AND MINERALS PVT LTD.,BHUBANESHWAR MP	INDRANATH TRIPATHY	14925/2024
140	D-WP(C)/26081/2019 WP(C)/26081/2019	ANIL KUMAR CHOUDHURY MP	DINESH KUMAR PANDA	14926/2024
141	D-WP(C)/47001/2024 WP(C)/ /	NIRANJAN BEHERA MP	BIKRAM CHANDRA GHADEI	14927/2024
142	D-WP(C)/42847/2024 WP(C)/25019/2024	HARIHARA MISHRA MP		14928/2024
143	D-WP(C)/43416/2024 WP(C)/25300/2024	JUGAL KISHORE BARAL MP		14929/2024
144	D-WP(C)/41992/2024 WP(C)/25580/2024	BISWAJIT ROUT MP	BIBHU PRASAD DAS	14930/2024
145	D-WP(C)/47002/2024 WP(C)/ /	BAIDHARA SINGH @ BAIDHAR SINGH MP	JAJATI KESHARI KHUNTIA	14931/2024
146	D-WP(C)/37888/2023 WP(C)/37888/2023	BIBEKANANDA MOHNATY MP	UPENDRA KUMAR SAMAL	14932/2024
147	D-WP(C)/47004/2024 WP(C)/ /	BAIJAYANTI NAIK MP	ASHOK KUMAR SARANGI	14933/2024
148	D-WP(C)/12140/2023 WP(C)/12140/2023	SHAMIM AKHTAR MP	AMIT PRASAD BOSE	14934/2024
149	D-WP(C)/47005/2024 WP(C)/ /	RANISH DHAL MP	SANKARACHARYA CHOUDHURY	14935/2024
150	D-WP(C)/39715/2024 WP(C)/23271/2024	MAHESH KUMAR TIBREWAL MP	SAURAV TIBREWAL	14936/2024
151	D-WP(C)/47005/2024 WP(C)/ /	RANISH DHAL MP	SANKARACHARYA CHOUDHURY	14937/2024
152	D-WP(C)/45028/2024	YASHOBANTE SAHU	NIRANJAN PANDA	

	WP(C)/27080/2024	MP		14938/2024
153	D-WP(C)/14348/2024 WP(C)/7718/2024	SATCHIDANANDA RATH MP	BHABANI SANKAR TRIPATHY (1)	14939/2024
154	D-WP(C)/47009/2024 WP(C)/ /	ROHITA SETHI MP	KSHIROD KUMAR ROUT	14940/2024
155	D-WP(C)/32335/2024 WP(C)/18276/2024	HRUSHIKESH PANI MP	MANOJ KUMAR PANDA	14941/2024
156	D-WP(C)/47015/2024 WP(C)/ /	SHAIKH SITARULLAH MP	CHANDRAKANTA NAYAK	14942/2024
157	D-WP(C)/15863/2024 WP(C)/9607/2024	RANJAN KUMAR PRAHARAJ MP	CHAKRADHAR SINGH	14943/2024
158	D-WP(C)/47023/2024 WP(C)/ /	SURA PRASAD PANDA MP	SUBHASIS MOHAPATRA	14944/2024
159	D-WP(C)/40375/2024 WP(C)/24001/2024	SIRLA CHINNAMMA @ S.CHINNAMMA MP	PRASANNA KUMAR MISHRA	14945/2024
160	D-WP(C)/47026/2024 WP(C)/ /	M/S. D.N. CONSULTANT, CUTTACK MP	SIDHARTH SHANKAR PADHY	14946/2024
161	D-WP(C)/47030/2024 WP(C)/ /	M/S. BARAHI ENTERPRISES, CUTTACK MP	SOMANATH MISHRA	14947/2024
162	D-WP(C)/47036/2024 WP(C)/ /	TRILOCHAN SAHOO MP	SASWAT KUMAR ACHARYA	14948/2024
163	D-WP(C)/44597/2024 WP(C)/26649/2024	MANORAMA SAHOO MP		14949/2024
164	D-WP(C)/44608/2024 WP(C)/26614/2024	SIDDHARTH KUANR MP		14950/2024
165	D-WP(C)/44634/2024 WP(C)/26594/2024	RAMESH KUMAR BEURIA MP		14951/2024
166	D-WP(C)/47040/2024 WP(C)/ /	HARAMOHAN ROUSTRAY MP	BANAMALI SAHOO	14952/2024
167	D-WP(C)/44631/2024 WP(C)/26619/2024	JYOTI TIRIA MP		14953/2024
168	D-WP(C)/44592/2024 WP(C)/26913/2024	GITANJALI KAR MP		14954/2024
169	D-WP(C)/44656/2024 WP(C)/26653/2024	SARTHAK KUANR MP		14955/2024
170	D-WP(C)/47043/2024 WP(C)/ /	AKANKSHYA SAHOO MP	PRAKASH KUMAR MISHRA	14956/2024
171	D-WP(C)/47049/2024 WP(C)/ /	KALPANA MOHANT MP	NIRANJAN LENKA	14957/2024
172	D-WP(C)/47053/2024 WP(C)/ /	NIRAKARA NAYAK @ NIRAKAR NAYAK MP	SUBHENDU KAR	14958/2024
173	D-WP(C)/47054/2024 WP(C)/ /	NIRAKARA NAYAK @ NIRAKAR NAYAK MP	SUBHENDU KAR	14959/2024